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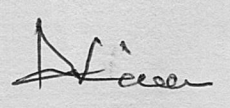
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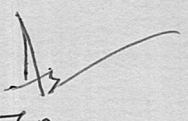
6-1-2006

Hon. Mr. A.K. Bhatnagar, J.M.
Hon. Mr. D.R. Tiwari, A.M.

Shri L.M. Singh, learned counsel for the applicant and Shri N.P. Singh, learned counsel for the respondents.

By this O.A., the applicant has prayed for quashing the circular dated 22.9.2005 (Annexure-A-1 to the O.A.). On the other hand, learned counsel for the respondents submitted that this O.A. has become infructuous as a new circular dated 11.11.2005 has been issued, filed along with Counter ^{or as it} and C.A.I. Learned counsel for the applicant conceded this fact. Under the circumstances the O.A. is dismissed as having become infructuous.


A.M.


J.M.

